

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 109  
C.P(IB)/15(AHM)2021

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Windlass Engineers & Services Pvt Ltd  
V/s  
Anupam Industries Ltd

.....Applicant

.....Respondent

**Order delivered on ..19/07/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Operational Creditor : Mr. Mandeep Saluja  
For the Corporate Debtor : Mr. Kamlesh Vaidankar

**ORDER**

Reply is filed. Operational Creditor seeks time to file rejoinder. It is to be filed within seven days.

We direct parties to upload pleadings and submissions on **E-portal** within **Seven (7)** days, if already not uploaded.

Matter stands adjourned to 31.08.2021

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

SK

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)